

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
RAJYA SABHA
UNSTARRED QUESTION No. 1055
TO BE ANSWERED ON: 10.02.2023

PMGDISHA

1055. SHRI K.R. SURESH REDDY:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the State-wise data of persons trained under the Pradhan Mantri Gramin Digital Saksharta Abhiyan (PMGDISHA) programme;
- (b) the State-wise data of persons belonging to the categories of Scheduled Castes, Scheduled Tribes, below poverty line and differently-abled, trained under the PMGDISHA programme;
- (c) the State-wise data of women trained under the PMGDISHA programme; and
- (d) the manner in which it is decided that a person has been completely trained under the PMGDISHA programme?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAJEEV CHANDRASEKHAR)

(a): To enhance digital adoption, Government is focusing on providing digital literacy to the citizens across the country especially in the rural areas. In line with this, the Pradhan Mantri Gramin Digital Saksharta Abhiyan (PMGDISHA) was approved in February 2017 to usher in digital literacy in rural India. As of now, around 6.69 crore candidates have been enrolled and 5.76 crore have been trained, out of which 4.28 crore candidates have been certified under the PMGDISHA Scheme. The State/UT-wise details are given at **Annexure-I**.

(b) and (c): State/UT-wise data of persons belonging to the categories of Scheduled Castes (SCs), Scheduled Tribes (STs), below poverty line and differently-abled are given at Table- I, II, III and IV respectively under **Annexure-II**. The State/UT wise details of women beneficiaries are given at **Annexure- III**.

(d): To ensure that a candidate is completely trained under the PMGDISHA scheme, there is a certification process at the end of the programme. After undergoing training under the scheme for 20 hours (minimum 10 to maximum 30 days), a candidate becomes eligible to appear for examination subject to fulfillment of outcome criteria such as email verification, and conducting virtual transactions, etc.

Thereafter, the trained candidates undergo an online examination conducted by any one of the nationally recognized certifying agencies namely National Institute of Electronics and Information Technology (NIELIT), National Institute of Open Schooling (NIOS), ICT Academy of Tamil Nadu (ICTACT), Haryana Knowledge Corporation Limited (HKCL) and Centre for Development of Advanced Computing (C-DAC).

State/UT-wise status of PMGDISHA scheme				
S.N.	State	Registered	Trained	Certified
1	Andaman & Nicobar Isl.	4,584	2,131	1,230
2	Andhra Pradesh	18,87,864	15,21,368	10,80,209
3	Arunachal Pradesh	7,455	5,165	3,429
4	Assam	26,71,030	23,21,841	18,47,650
5	Bihar	73,36,490	65,13,564	47,66,430
6	Chandigarh*	-	-	-
7	Chhattisgarh	25,21,425	21,69,903	16,38,082
8	Dadra & Nagar Haveli	6,567	4,489	3,135
9	Daman & Diu	4,039	3,257	2,474
10	Delhi*	8,693	6,903	4,938
11	Goa	55,980	51,035	37,696
12	Gujarat	27,91,061	24,48,739	18,00,140
13	Haryana	18,70,129	15,89,021	12,01,352
14	Himachal Pradesh	4,96,278	3,78,106	2,76,853
15	Jammu and Kashmir	7,13,329	5,60,156	4,05,679
16	Jharkhand	25,02,310	20,44,854	15,02,009
17	Karnataka	13,09,545	9,73,526	6,32,484
18	Kerala	59,600	28,362	22,199
19	Lakshadweep	136	35	-
20	Madhya Pradesh	55,86,063	49,59,159	36,72,940
21	Maharashtra	56,39,351	48,38,019	34,87,537
22	Manipur	21,895	13,469	8,558
23	Meghalaya	1,46,036	1,00,913	67,688
24	Mizoram	26,941	20,540	12,692
25	Nagaland	6,983	4,659	3,210
26	Odisha	32,74,356	27,40,291	20,72,700
27	Puducherry	18,020	12,116	8,163
28	Punjab	17,00,244	14,67,471	11,26,441
29	Rajasthan	39,33,635	34,08,025	24,94,851
30	Sikkim	24,657	21,278	15,661
31	Tamil Nadu	14,47,852	11,59,629	8,51,534
32	Telangana	11,21,117	8,95,941	6,15,329
33	Tripura	3,25,000	2,64,186	2,15,688
34	Uttarakhand	7,75,716	6,58,435	4,90,341
35	Uttar Pradesh	1,61,33,476	1,43,49,999	1,08,59,028
36	West Bengal	25,10,725	20,83,147	16,20,986
37	Ladakh	24,711	22,076	17,354
Total		6,69,63,293	5,76,41,808	4,28,66,690

*Chandigarh and Delhi are in Urban agglomeration, hence not covered under the Scheme.

Sl. No.	State	Registered	Trained	Certified
1	Andaman & Nicobar Isl.	7	3	3
2	Andhra Pradesh	3,27,717	2,61,107	1,82,746
3	Arunachal Pradesh	377	346	226
4	Assam	2,12,011	1,86,423	1,55,492
5	Bihar	16,01,463	14,51,352	11,26,225
6	Chandigarh	-	-	-
7	Chhattisgarh	3,35,035	2,90,417	2,22,635
8	Dadra and Nagar Haveli	448	372	254
9	Daman and Diu	527	444	370
10	Delhi	1,030	834	545
11	Goa	11,624	11,002	8,171
12	Gujarat	1,92,495	1,68,230	1,27,942
13	Haryana	4,91,918	4,18,804	3,21,230
14	Himachal Pradesh	1,10,755	82,699	60,306
15	Jammu and Kashmir	99,068	86,392	67,143
16	Jharkhand	2,98,106	2,47,727	1,87,967
17	Karnataka	1,82,746	1,32,204	82,289
18	Kerala	7,215	3,400	2,690
19	Ladakh	2,101	1,808	1,287
20	Lakshadweep	-	-	-
21	Madhya Pradesh	9,96,120	8,89,305	6,61,007
22	Maharashtra	6,39,083	5,46,660	3,94,316
23	Manipur	980	548	379
24	Meghalaya	1,662	1,309	822
25	Mizoram	1,690	1,505	880
26	Nagaland	66	54	38
27	Odisha	5,42,188	4,56,029	3,50,906
28	Puducherry	3,910	2,441	1,703
29	Punjab	7,31,897	6,41,000	4,97,862
30	Rajasthan	7,67,375	6,58,667	4,88,578
31	Sikkim	5,175	4,626	3,404
32	Tamil Nadu	2,29,490	1,75,755	1,28,585
33	Telangana	1,98,886	1,57,375	1,05,158
34	Tripura	66,907	55,886	45,791
35	Uttar Pradesh	38,99,311	34,90,852	26,81,827
36	Uttarakhand	1,61,227	1,37,342	1,02,353
37	West Bengal	4,62,835	3,79,882	3,02,187
Total		1,25,83,445	1,09,42,800	83,13,317

Sl. No.	State	Registered	Trained	Certified
1	Andaman & Nicobar Isl.	58	7	6
2	Andhra Pradesh	70,709	54,827	36,891
3	Arunachal Pradesh	2,475	986	587
4	Assam	2,67,167	2,25,316	1,76,672

5	Bihar	3,19,710	2,89,370	2,09,966
6	Chandigarh	-	-	-
7	Chhattisgarh	7,46,859	6,38,561	4,72,156
8	Dadra and Nagar Haveli	2,057	992	645
9	Daman and Diu	209	126	109
10	Delhi	45	41	27
11	Goa	4,193	3,867	2,882
12	Gujarat	4,61,120	4,00,277	2,86,622
13	Haryana	7,381	6,714	4,952
14	Himachal Pradesh	23,163	17,588	12,345
15	Jammu and Kashmir	36,775	27,116	18,436
16	Jharkhand	4,92,934	3,91,196	2,76,491
17	Karnataka	1,12,582	83,881	49,524
18	Kerala	795	369	266
19	Ladakh	2,079	1,223	743
20	Lakshadweep	120	38	-
21	Madhya Pradesh	9,88,831	8,80,660	6,41,852
22	Maharashtra	5,92,573	5,13,374	3,70,939
23	Manipur	5,790	4,146	2,420
24	Meghalaya	1,04,151	68,046	45,167
25	Mizoram	16,048	12,004	8,209
26	Nagaland	4,684	3,034	1,925
27	Odisha	5,85,950	4,77,987	3,44,417
28	Puducherry	111	91	67
29	Punjab	6,422	5,473	3,758
30	Rajasthan	5,93,606	5,34,746	3,72,084
31	Sikkim	1,176	946	537
32	Tamil Nadu	9,492	6,565	4,752
33	Telangana	1,33,148	1,07,811	68,712
34	Tripura	82,301	65,267	52,727
35	Uttar Pradesh	1,42,227	1,25,224	91,121
36	Uttarakhand	20,974	17,861	13,449
37	West Bengal	1,11,267	90,292	68,086
Total		59,49,182	50,56,022	36,39,542

Sl. No.	State	Registered	Trained	Certified
1	Andaman & Nicobar Isl.	20	9	5
2	Andhra Pradesh	20,933	16,719	11,530
3	Arunachal Pradesh	52	47	31
4	Assam	21,707	18,446	13,689
5	Bihar	2,49,614	2,29,399	1,64,065
6	Chandigarh	-	-	-
7	Chhattisgarh	44,137	35,584	25,468

8	Dadra and Nagar Haveli	13	8	7
9	Daman and Diu	6	4	2
10	Delhi	15	11	8
11	Goa	1,602	1,531	1,185
12	Gujarat	44,288	34,917	24,425
13	Haryana	21,892	19,508	15,228
14	Himachal Pradesh	5,386	4,291	2,729
15	Jammu and Kashmir	9,526	7,901	5,589
16	Jharkhand	26,031	19,191	13,452
17	Karnataka	21,076	16,549	10,215
18	Kerala	463	96	55
19	Ladakh	23	14	10
20	Lakshadweep	-	-	-
21	Madhya Pradesh	1,20,475	1,07,691	77,040
22	Maharashtra	57,083	47,943	32,691
23	Manipur	295	170	58
24	Meghalaya	837	650	465
25	Mizoram	360	238	33
26	Nagaland	31	10	4
27	Odisha	48,458	38,387	28,453
28	Puducherry	69	32	15
29	Punjab	25,328	22,181	15,918
30	Rajasthan	67,558	58,470	40,219
31	Sikkim	1,226	948	783
32	Tamil Nadu	60,186	52,357	39,040
33	Telangana	14,041	10,671	6,979
34	Tripura	6,619	4,784	3,736
35	Uttar Pradesh	2,73,792	2,41,672	1,76,060
36	Uttarakhand	5,390	4,093	2,918
37	West Bengal	31,335	26,262	18,651
Total		11,79,867	10,20,784	7,30,756

Sl. No.	State	Registered	Trained	Certified
1	Andaman & Nicobar Isl.	419	164	82
2	Andhra Pradesh	11,70,603	9,40,630	6,76,190
3	Arunachal Pradesh	652	173	91
4	Assam	6,88,339	5,93,810	4,80,564
5	Bihar	19,00,765	16,48,642	12,20,442
6	Chandigarh	-	-	-
7	Chhattisgarh	13,56,239	11,46,880	8,62,798
8	Dadra and Nagar Haveli	889	659	417
9	Daman and Diu	117	92	57
10	Delhi	497	382	316

11	Goa	2,653	2,222	1,437
12	Gujarat	5,20,830	4,49,102	3,23,496
13	Haryana	2,11,870	1,74,124	1,30,833
14	Himachal Pradesh	44,042	30,896	21,636
15	Jammu and Kashmir	3,15,298	2,35,288	1,69,515
16	Jharkhand	5,21,754	4,01,147	2,96,146
17	Karnataka	9,40,872	6,85,873	4,39,131
18	Kerala	25,550	11,949	9,269
19	Ladakh	1,548	820	434
20	Lakshadweep	25	5	-
21	Madhya Pradesh	14,36,614	12,34,722	9,00,666
22	Maharashtra	8,21,449	6,86,834	5,01,060
23	Manipur	7,579	4,825	2,952
24	Meghalaya	24,278	16,678	10,376
25	Mizoram	2,335	1,906	938
26	Nagaland	2,323	1,514	1,035
27	Odisha	10,27,772	8,33,460	6,32,819
28	Puducherry	7,038	4,339	3,014
29	Punjab	1,41,537	1,15,989	87,430
30	Rajasthan	2,88,081	2,30,027	1,66,172
31	Sikkim	1,170	524	164
32	Tamil Nadu	5,82,161	4,94,539	3,75,909
33	Telangana	7,19,682	5,78,671	3,95,472
34	Tripura	1,36,511	1,08,760	87,429
35	Uttar Pradesh	15,51,048	12,96,650	9,53,303
36	Uttarakhand	94,680	72,359	53,756
37	West Bengal	6,52,672	5,33,366	4,18,526
Total		1,51,99,892	1,25,38,021	92,23,875

Annexure-III

State/UT-wise status of Women candidates under PMGDISHA				
Sl. No.	State	Registered	Trained	Certified
1	Andaman & Nicobar Isl.	2,203	1,119	673
2	Andhra Pradesh	13,83,602	11,39,521	8,32,453
3	Arunachal Pradesh	3,948	2,828	1,957
4	Assam	13,62,917	11,87,149	9,53,770
5	Bihar	42,55,003	38,60,748	29,62,417
6	Chandigarh	-	-	-
7	Chhattisgarh	13,36,973	11,68,035	9,04,161
8	Dadra and Nagar Haveli	3,260	2,322	1,745
9	Daman and Diu	2,213	1,874	1,511
10	Delhi	4,104	3,241	2,377

11	Goa	32,781	30,356	23,644
12	Gujarat	13,08,762	11,68,552	8,82,948
13	Haryana	8,91,090	7,75,553	6,04,650
14	Himachal Pradesh	2,60,556	2,05,676	1,55,877
15	Jammu And Kashmir	3,48,872	2,84,825	2,13,769
16	Jharkhand	14,69,485	12,38,360	9,42,187
17	Karnataka	6,80,711	5,11,627	3,39,733
18	Kerala	42,780	21,104	16,791
19	Ladakh	6,150	5,020	3,311
20	Lakshadweep	75	25	-
21	Madhya Pradesh	26,73,721	24,15,022	18,38,013
22	Maharashtra	28,94,436	25,33,563	18,77,091
23	Manipur	12,019	7,650	5,005
24	Meghalaya	75,225	51,984	34,361
25	Mizoram	14,914	11,681	7,332
26	Nagaland	3,456	2,340	1,624
27	Odisha	18,46,803	15,88,451	12,49,743
28	Puducherry	10,497	7,345	5,043
29	Punjab	8,98,144	7,91,296	6,24,434
30	Rajasthan	19,43,720	17,31,786	13,11,489
31	Sikkim	14,533	12,801	9,929
32	Tamil Nadu	10,03,875	8,31,318	6,32,781
33	Telangana	6,38,457	5,24,836	3,67,233
34	Tripura	1,74,647	1,45,171	1,21,201
35	Uttar Pradesh	84,89,405	77,01,384	60,53,635
36	Uttarakhand	4,08,285	3,55,399	2,73,252
37	West Bengal	15,52,507	13,21,147	10,53,626
Total		3,60,50,129	3,16,41,109	2,43,09,766
